

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.209  
TO BE ANSWERED ON 02.02.2017**

**SURRENDER OF TRADING LICENCES**

**209. SHRI JAGDAMBIKA PAL:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether 35 trading licences granted by the Central Electricity Regulatory Commission (CERC) have been surrendered; and**
- (b) if so, the details thereof and the reasons therefor?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,  
COAL, NEW & RENEWABLE ENERGY AND MINES**

**( SHRI PIYUSH GOYAL )**

**(a) & (b): As per information made available by Central Electricity Regulatory Commission (CERC), 40 trading licenses have been surrendered/revoked. Out of these, 20 trading licences have been surrendered by the trading licensees and 20 licences have been revoked by the Commission. The details of trading licenses surrendered are given at Annex. As reported by the licensees in their application for surrender, they are unable to undertake trading in electricity owing to the prevailing market conditions etc.**

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**ANNEX REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 209 TO BE ANSWERED IN THE LOK SABHA ON 02.02.2017.**

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**Details of Licencees who surrendered their trading licences**

<b>Sl. No.</b>	<b>Petition No.</b>	<b>Name of Inter-State Trading Licensee</b>
<b>1.</b>	<b>037/2004</b>	<b>MMTC Limited</b>
<b>2.</b>	<b>21/2004</b>	<b>DLF Power Limited</b>
<b>3.</b>	<b>66/2004</b>	<b>Jindal Steel and Power Limited</b>
<b>4.</b>	<b>28/2004</b>	<b>Sharda Energy and Minerals Limited</b>
<b>5.</b>	<b>46/2004</b>	<b>GMR Energy Limited</b>
<b>6.</b>	<b>98/2006</b>	<b>BGR Energy Systems Limited</b>
<b>7.</b>	<b>76/2006</b>	<b>Maiaxmi Energy Trading Private Limited</b>
<b>8.</b>	<b>74/2007</b>	<b>Patni Projects Private Limited</b>
<b>9.</b>	<b>124/2007</b>	<b>Vandana Global Limited</b>
<b>10.</b>	<b>13/2008</b>	<b>Albina Power trading Limited</b>
<b>11.</b>	<b>16/2008</b>	<b>Indiabulls Power Generation Limited</b>
<b>12.</b>	<b>05/2008</b>	<b>Basis Point Commodities Private Limited</b>
<b>13.</b>	<b>71/2008</b>	<b>Righill Electrics limited</b>
<b>14.</b>	<b>25/2009</b>	<b>Godawari Power and Ispat Limited</b>
<b>15.</b>	<b>12/2010</b>	<b>Abellon Clean Energy Limited</b>
<b>16.</b>	<b>281/2010</b>	<b>Jay Polychem (India ) Limited</b>
<b>17.</b>	<b>322/2009</b>	<b>BS Transcomm Limited</b>
<b>18.</b>	<b>23/TDL/2011</b>	<b>Kandla Energy and Chemical Limited</b>
<b>19</b>	<b>161/TDL/2011</b>	<b>Geeta Power Trading limited</b>
<b>20.</b>	<b>80/TDL/2013</b>	<b>Rajasthan Renewable Energy Corporation Limited</b>

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